

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 237 of 2013**

**Dated: 8<sup>th</sup> August, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GAIL (India) Ltd.**

**.... Appellant (s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**... Respondent (s)**

Counsel for the Appellant (s): Mr. Gaurav Pachnanda, Sr. Adv.,  
Mr. Ankit Jain, Adv.  
Ms. Puja Priyadarshini, Adv.  
Mr. Rahul Sharma, Adv.

Counsel for the Respondent(s): Mr. Saurav Aggarwal, Adv.  
Mr. Ashish Tiwari, Adv.  
Mr. Rakesh Dewan, Adv.

**ORDER**

Mr. Saurav Aggarwal, learned counsel for the respondent takes notice on behalf of the Board. The Board is directed to file the reply on or before 26<sup>th</sup> August, 2013 after serving copy on the other side.

Post the matter for enquiry in IA-237/13 in **Court-II on 30.08 2013 at 2.30.P.M..**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

pr/rt